

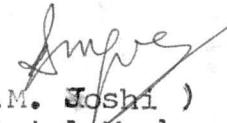
O.A./277/89

Coram : Hon'ble Mr.P.H. Trivedi : Vice Chairman  
Hon'ble Mr.P.M. Joshi : Judicial Member

18/07/1989

Heard Mr.K.K.Shah learned advocate for the petitioner. Mr.Shah requests permission to withdraw the application. Allowed. Application is dispose of as withdrawn.

  
( P.H. Trivedi )  
Vice Chairman

  
( P.M. Joshi )  
Judicial Member

\*Mogera